

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR SIRI SMELTERS & ENERGY PRIVATE LIMITED
MANUFACTURING FERRO ALLOYS PRODUCTS**
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	SIRI SMELTERS & ENERGY PRIVATE LIMITED PAN – AALCM9501C CIN – U27100AP2011PTC072277
2.	Address of the registered office	Plot No.262/B & 263 /A, APIIC Growth Center, Bobbili, Andhra Pradesh, India – 535558 (As available at MCA website)
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Bobbilli
5.	Installed capacity of main products/ services	5 MVA (8550 TPA) – Ferro alloys products
6.	Quantity and value of main products/ services sold in last financial year	No factory operations since October 2024. Turnover of Rs.2.71 Cr on Trading goods
7.	Number of employees/ workmen	12
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	irp.ssepl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	irp.ssepl@gmail.com
10.	Last date for receipt of expression of interest	14.05.2026
11.	Date of issue of provisional list of prospective resolution applicants	24.05.2026
12.	Last date for submission of objections to provisional list	29.05.2026
13.	Date of issue of final list of prospective resolution applicants	08.06.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	13.06.2026
15.	Last date for submission of resolution plans	13.07.2026
16.	Process email id to submit Expression of Interest	irp.ssepl@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	UDYAM-AP-11-0021250

Krishna Komaravolu
Krishna Komaravolu

Interim Resolution Professional

M/s. Siri Smelters & Energy Private Limited

Reg. No: IBBI/IPA-002/IP-N00562/2017-2018/11699

House No. 7-1-214, Flat No.401,

Vamsikrishna Apartments, Dharam Karan Road, Ameerpet, Hyderabad - 500016.

28.04.2026
Hyderabad

